(viii) Overtime Allowance—Increase in overtime compensation rates by Rs. 0:25 per hour and payment of overtime at new rates, in addition to normal wages for work performed on National Holidays.

INTRODUCTION OF ONE-TON TRUCKS

- *443. SHRI SURJIT SINGH ATWAL: Will the Minister of TRANSPORT ibe pleased to state:
- (a) whether Government propose to introduce one-ton trucks for road transport to ease the handling of goods traffic during the Fourth Five Year Plan; and
- (b) if the answer to part (a) above be in the affirmative, what are the salient features of the programme for production of trucks and handling of goods traffic?

THE MINISTER OP TRANSPORT (SHRI RAJ BAHADUR): (a) and (b) A small number of light commercial vehicles, each with a capacity of one ton, is already being manufactured in this country and these are on the road. The question of creating additional capacity, to meet the estimated increase in the requirements of such vehicles during the Fourth Five Year Plan period, is under the consideration the Ministry of Industry and Supply.

TRIBAL DEVELOPMENT BLOCKS

- •444. SHRIMATI DEVAKI GOPIDAS: Will the Minister of SOCIAL SECURITY be pleased to state:
- (a) whether there is any proposal under Government's consideration to bring the Tribal Development Blocks under the control of rthe Department of Social Security instead of the Department of Community Development; and
- (>b) whether Government have considered the necessity and desirability

of changing the administrative pattern of the Tribal Development Blocks, in view of the fact that large sections of the population in the Tribal Development Blocks are Scheduled Tribes and large amounts from the Department of Social Security are spent in those Blocks for the welfare of the Schedul. ed Tribes?

THE DEPUTY MINISTER IN' THK DEPARTMENT OF SOCIAL SECURITY (SHRIMATI MARAGATHAM CHANDRASEKHAR): (a) No, Sir.

(b) The Government have been considering various measures for streamlining and strengthening the Tribal Development Block programme within the framework of the existing administrative pattern so as to ensure that the maximum benefit of the programme goes to the tribals.

विधि मंत्रालय में हिंदी टाइपराइटर

507. श्री भगवत नारायण भागव : क्या विधि मंत्री यह बताने की कृपा करेंगे कि 31 मार्च, 1965 को, उनके मंत्रालय श्रीर उसके अधीनस्थ तथा सम्बद्ध कार्य-लयों में हिन्दी के कितने टाइपराइटर थे श्रीर तृतीय पंचवर्षीय योजना की अविध में श्रीर कितने टाइपराइटर खरीदे जायेंगे ?

t [HINDI TYPEWRITERS IN LAW MINISTRY

507. SHRI B. N. BHARGAVA: Will the Minister of LAW be pleased to state the number of Hindi typewriters in the Ministry of Law and its subordinate and attached offices as on the 31st March, 1965 and the number of typewriters that will be purchased during the Third Five Year Plan period?]

विधि मंत्रालय में उपमंत्री (श्री जगन्नाथ राव) : विधि मंत्रालय (जिसके अन्तर्गत उसके सम्बद्ध और अधीनस्थ कार्यालय

†[] English translation.